

finalized its report in December, 2016. The committee has recommended that city taxis should be allowed to run on App Based platforms. The policy recommendations also ensure that bigger aggregators do not undercut the traditional cabs. The major focus of the policy is to ensure safe, secure and affordable ride to the common public so as to help in reducing congestion as well as pollution in the cities. The policy also recommends that the app used by aggregators is validated for its integrity by an agency authorized by Ministry of Electronics and Information Technology. The policy would help in a healthy growth of the taxi industry. The policy is recommendatory in nature and would help to provide a particular framework to help the States in framing detailed regulations.

(b) and (c) The vehicles in India are operated as per the provisions of Motor Vehicle Act, 1988 and the rules framed thereunder. The power of enforcement of these provisions rest with the State Government. State Government Authorities take appropriate action on the vehicles who doesn't run in accordance with the Motor Vehicle Act, 1988 and the rules framed thereunder.

#### **Recovery of investment on Ahmedabad-Vadodara expressway**

2019. SHRI SHANKARBHAI N. VEGAD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased state:

(a) whether Government has any data about the recovery of investment on Ahmedabad-Vadodara expressway; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Yes, Sir. ₹ 479.03 cr. was recovered by SPV of NHAI (Ahmedabad-Vadodara Expressway Company Limited) through toll collection, the details of which are as under:—

Year	Toll Collection (₹ in lakh)
2003-04	69.17
2004-05	1222.24
2005-06	2152.61
2006-07	3482.69
2007-08	4750.01

Year	Toll Collection (₹ in lakh)
2008-09	5450.09
2009-10	6129.79
2010-11	7585.03
2011-12	9109.76
2012-13	7951.82
<b>TOTAL</b>	<b>47903.23</b>

#### **Condition survey of bridges under IBMS**

2020. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of bridges on National Highways for which condition survey has been done so far, under the Indian Bridge Management System (IBMS);
- (b) the total number of bridges identified for repair, rehabilitation or reconstruction under IBMS; and
- (c) the steps taken by Government for early rehabilitation of identified bridges?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Condition survey of 96,395 bridge structures on National Highways has been done on visual basis under the Indian Bridge Management System (IBMS), so far.

(b) and (c) Based on visual condition survey, 453 number of bridges have been identified for further detailed investigation and to establish their repair and rehabilitation requirements.

#### **Expediting four laning of Jammu-Poonch National Highways**

2021. SHRI SHAMSHER SINGH MANHAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether funds have been sanctioned under the Central Road Fund (CRF) for four laning of Jammu-Poonch National Highway;
- (b) what is the cause of delay in starting four laning work on Jammu-Akhnoor section of this highway;